

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

ORDER

No: 1245 of 2021/RG

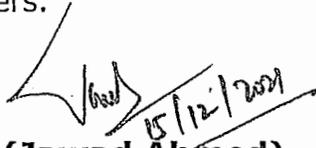
Dated: 15.12.2021

Consequent upon the approval of Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, the following promotions are hereby effected:

- i. Ms. Nazia Chowhan, Bench Secretary is temporarily promoted as Joint Registrar cum Bench Secretary in the pay Level-12 (78800-209200), against the post fallen vacant on 01.12.2021 due to the retirement of Sh. Yashpal Sharma, Joint Registrar cum Bench Secretary.
- ii. Mr. Regan Singh Thakur, Reader is temporarily promoted as Bench Secretary in the pay Level 11 (67700-208700), against the post fallen vacant due to the promotion of Ms. Nazia Chowhan as Joint Registrar cum Bench Secretary.

Note: The promoted officers shall continue to work at their present place of posting, till further orders.

By Order.


(Jawad Ahmed)
Registrar General

Dated: 15.12.2021

No:51386-94/RG/GS

Copy of above forwarded to the:

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, for information.
4. Registrars Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
..... for information and necessary action.
5. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
6. Ms. Nazia Chowhan, Joint Registrar cum Bench Secretary, High Court of J&K and Ladakh,
7. Mr. Regan Singh Thakur, Bench Secretary, High Court of J&K and Ladakh,
..... for information and necessary compliance.
8. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and maintaining the record of the same.


Registrar General